GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED QUESTION NO. 3493

ANSWERED ON 01.04.2025

SOLAR PUMPS UNDER PM-KUSUM SCHEME

3493. SHRI YERRAM VENKATA SUBBA REDDY

will the minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that under PM-KUSUM Scheme, the Ministry has provided standalone solar pumps to States;
- (b) if so, the details of standalone solar pumps sanctioned and installed in Andhra Pradesh since inception of the scheme, district-wise; and
- (c) the efforts being made by the Ministry to install more and more such pump sets in the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) PM-KUSUM scheme is a demand driven scheme. As per the demand received, the Ministry has allocated 12.29 lakh standalone solar pumps to the states. So far, 7.5 lakh pumps have been installed across the country.
- (b) There is no demand received from the State of Andhra Pradesh for standalone solar pumps under Component B of the scheme.
- (c) The Ministry has taken several proactive steps for accelerating the implementation of the scheme and installation of pumps, which inter-alia includes:
 - Simplification of scheme guidelines in January 2024
 - Allowing states to carry out their state tenders
 - Inclusion of Component B under Agriculture Infrastructure Fund for easy access to low cost financing to farmers
 - Regular reviews with SIAs to expedite the installation of sanctioned capacities and pumps across the country.
